

किए गए हैं और मूल्यांकन अंक भी बढ़ाए गए हैं; यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) यदि हाँ, तो इस परिवर्तन के क्या कारण हैं; और आयोग की परीक्षाओं पर इसका क्या प्रभाव पड़ा है; और

(ग) इसे कब तक कार्यान्वित किया जायेगा ?

कार्मिक लोक शिकायत तथा पेंशन मंत्रालय में राज्य सत्री (श्रीमती मारग्रेट अलवा) : (क) से (ग) संघ लोक सेवा आयोग द्वारा सिविल सेवा परीक्षा की स्कीम की समीक्षा करने के लिए श्री सतीश चन्द्र, भूतपूर्व अध्यक्ष, विश्वविद्यालय अनुदान आयोग की अध्यक्षता में नियुक्त विशेषज्ञ समिति ने ग्रन्थ बातों के साथ-साथ 200 अंकों का एक निबन्ध प्रश्न-पत्र शुरू करने और साक्षात्कार परीक्षा में अंकों को 250 से बढ़ाकर 300 अंक करने की सिफारिश की है। सरकार ने

इस सिफारिश को स्वीकार कर लिया है और इसे वर्ष 1993 से आरम्भ होने वाली सिविल सेवा परीक्षाओं में कार्यान्वित किया जाएगा।

#### Scheduled Castes and Scheduled Tribes Officers

1748. SHRI MOHINDER SINGH KALYAN : Will the PRIME MINISTER be pleased to state :

(a) what is the present percentage of Scheduled Caste and Scheduled Tribe officers in the All India Services—I.A.S., I.P.S. and I.F.S.; and

(b) what is the state-wise break up thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA) : (a) The present percentage of Scheduled Caste and Scheduled Tribe officers belonging to IAS and IPS (Police) as on 1-1-1992 is as under :—

Service	No. of officers in position	No. of officers belonging to			
		SC	%	ST	%
IAS	5035	565	11.22%	282	5.60
IPS	2807	336	11.97%	160	5.70

Information in respect of IFS (Forest) is not readily available. It would be collected and laid on the table of the House.

(b) The state-wise break up in respect of IAS and IPS officers may be seen at

Statements I, and II respectively. (See below). The information in respect of Indian Forest Service officers is being collected and would be separately laid on the table of the House.

#### Statement-I

Sl. No.	State	Actual strength	No. of Officers belonging to			
			SC	%	ST	%
1	2	3	4	5	6	7
1.	Assam-Meghalaya	205	6	2.92	32	15.60
2.	Andhra Pradesh	322	44	13.66	14	4.34
3.	Bihar	379	36	9.49	24	6.33
4.	Gujarat	251	25	9.96	9	3.58
5.	Himachal Pradesh	131	11	8.39	12	9.16
6.	Haryana	215	33	15.34	23	0.93

1	2	3	4	5	6	7
7.	Jammu & Kashmir	111	7	6.30	4	3.60
8.	Kerala	172	24	13.95	6	3.46
9.	Karnataka	261	37	14.17	9	3.41
10.	Maharashtra	351	43	12.25	12	3.41
11.	Madhya Pradesh	387	42	10.85	19	4.90
12.	Manipur-Tripura	137	5	3.64	29	21.16
13.	Nagaland	51	—	0.00	21	41.18
14.	Orissa	205	18	8.78	6	2.92
15.	Punjab	198	29	14.64	1	0.50
16.	Rajasthan	249	25	10.04	14	5.52
17.	Sikkim	43	3	6.97	14	32.55
18.	Tamil Nadu	316	47	14.87	10	3.16
19.	Uttar Pradesh	545	76	13.94	11	2.01
20.	Union Territories	212	24	11.32	18	8.49
21.	West Bengal	294	30	10.20	15	5.10
TOTAL		5035	565	11.22	282	5.60

## Statement-II

No. of SC/ST Officers, in IPS Cadres in position as on 1-1-1992

Sl. No.	Name of Cadre	No. of Officers in position	Officers belonging to SC	%	Officers belonging to ST	%
1	2	3	4	5	6	7
1.	Andhra Pradesh	167	20	11.97%	10	5.98%
2.	AGMU	129	18	13.95%	04	3.10%
3.	Assam-Meghalaya	123	07	05.69%	20	16.26%
4.	*Bihar	190	23	12.10%	09	04.73%
5.	Gujarat	130	17	13.07%	10	07.69%
6.	Haryana	094	16	17.02%	nil	—
7.	Himachal Pradesh	062	07	11.29%	04	06.45%
8.	Jammu & Kashmir	068	05	07.35%	04	05.81%
9.	*Karnataka	118	14	11.86%	05	04.23%
10.	Kerala	103	12	11.65%	03	02.91%
11.	Madhya Pradesh	260	36	13.84%	15	05.76%
12.	Maharashtra	182	23	12.63%	03	01.64%
13.	Manipur-Tripura	081	02	02.46%	09	11.11%
14.	*Nagaland	038	nil	—	18	47.36%
15.	Orissa	113	07	06.19%	03	02.65%
16.	Punjab	105	17	16.19%	01	00.95%
17.	Rajasthan	128	05	03.90%	09	07.03%
18.	Sikkim	019	nil	—	07	36.08%
19.	*Tamil Nadu	135	25	18.51%	04	02.96%
20.	Uttar Pradesh	338	57	16.08%	08	02.36%
21.	West Bengal	224	25	11.16%	14	06.25%
TOTAL		2807	336	11.97	160	5.70

\*Information as on 1-1-1991.